

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

IA No. 2223/23, IA(I. B.C)/ 524 (CH)2024, IA(I.B.C)/ 106 (CH) 2024,

IA(I.B.C)/ 107 (CH) 2024, IA(I.B.C)/ 123 (CH) 2024,

IA(I.B.C)/ 2902(CH) 2023

CP(IB) No. 23/Chd/Pb/2019

(Admitted)

IN THE MATTER OF:-

Amsons India

...Petitioner

Versus

Rainbow Denim Ltd.

...Respondent

Under Section: 9, IBC 2016, 33 and 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024.

Tanvi
09.04.2024

Sd/-
Court Officer